

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/22705/2025 BLAPL/7895/2025	SIBA NAIK @ NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /68 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000215/2025
2	D-BLAPL/22565/2025 BLAPL/7896/2025	NASIRA BEGUM VS UNION OF INDIA	AKSHAYA KUMAR SUBUDHI VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000013/2025
3	D-BLAPL/22567/2025 BLAPL/7897/2025	SUNIL PATIKAR @ CHANTI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /129 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0000669/2025
4	D-BLAPL/22709/2025 BLAPL/7898/2025	TUKIN @ RAJENDRA KAIKE VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /48 /2025 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000105/2025
5	D-BLAPL/22694/2025 BLAPL/7899/2025	SIPUN BEHERA VS STATE OF ODISHA	DEBABRATA DASH VS	KEONJHAR TOWN /433 /2024 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000001/2025
6	D-BLAPL/22731/2025 BLAPL/7900/2025	BISWANATH SWAIN @ BABUNA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /165 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000385/2025
7	D-BLAPL/19054/2025 BLAPL/7901/2025	RAJAT KUMAR NANDA @ RINKU VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	SAHID NAGAR P.S. /188 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000395/2024
8	D-BLAPL/21394/2025 BLAPL/7902/2025	KAPURCHAND HARPAL VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA 2(A)CC/0000265/2025
9	D-BLAPL/22814/2025 BLAPL/7903/2025	SAMIR DEHURY VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	RASGOBINDPUR /169 /2025 CIVIL JUDGE (JD) CUM JMFC, RASAGO CT/0000162/2025
10	D-BLAPL/22815/2025 BLAPL/7904/2025	BIKASH KUANR VS STATE OF ODISHA	KULDEEP MOHANTY VS	BISOI /124 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000820/2025
11	D-BLAPL/22403/2025 BLAPL/7905/2025	RANJANA JALA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /130 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000680/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/22752/2025 BLAPL/7906/2025	JAYANTI @ NAYANTI MOHARANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA ROAD G.R.P.S. /49 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000222/2025
13	D-BLAPL/22760/2025 BLAPL/7907/2025	MUNA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1060 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0002044/2024
14	D-BLAPL/22800/2025 BLAPL/7908/2025	GITA BHOJ VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DEOGARH /142 /2025 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000045/2025
15	D-BLAPL/22801/2025 BLAPL/7909/2025	SAGAR SIL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MOTU /102 /2024 A.D.J.,MALKANGIRI(Malkangiri) Spl/0000031/2025
16	D-BLAPL/22763/2025 BLAPL/7910/2025	BIKI GOCHHAYAT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /120 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000690/2025
17	D-BLAPL/21422/2025 BLAPL/7911/2025	KALIA @ SAGAR BARIK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CHOUDWAR /343 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000559/2025
18	D-BLAPL/22520/2025 BLAPL/7912/2025	SAMNATH SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /297 /2025 J.M.F.C,JALESWAR(Baleshwar) CT/0000339/2025
19	D-BLAPL/22803/2025 BLAPL/7913/2025	PAPULAL BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	/ /0 SPECIAL JUDGE,PATNAGARH(Balangir) 2(A)CC/0000004/2025
20	D-BLAPL/22728/2025 BLAPL/7914/2025	RATAN KUMAR BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /225 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000510/2025
21	D-BLAPL/22804/2025 BLAPL/7915/2025	LALBIHARI MAHAKUD VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000028/2025
22	D-BLAPL/22860/2025 BLAPL/7916/2025	AMARESWAR MOHANTY VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CHOUDWAR /137 /2024 C.J.M.,CUTTACK(Cuttack) ST/0000023/2025
23	D-BLAPL/22736/2025	SUKADEV SUNAM	RAJIB LOCHAN PATTNAIK	MOTU /45 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7917/2025	VS STATE OF ODISHA	VS	A.D.J.,MALKANGIRI(Malkangiri) Spl/000029/2025
24	D-BLAPL/22886/2025 BLAPL/7918/2025	RINKU @TRILOCHAN PRADHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /139 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000344/2025
25	D-BLAPL/22665/2025 BLAPL/7919/2025	SANJAYA PARIDA @ SANJAYA KUMAR PARIDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	TALABANIA /23 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000035/2025
26	D-BLAPL/22697/2025 BLAPL/7920/2025	RAMESH BEHERA @ RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	PURIGHAT /123 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000075/2024
27	D-BLAPL/22651/2025 BLAPL/7921/2025	ADMA BEKA VS STATE OF ODISHA	SARBESWAR SAHOO VS	PODIA PS /26 /2020 A.D.J.,MALKANGIRI(Malkangiri) CT/0000005/2021
28	D-BLAPL/22773/2025 BLAPL/7922/2025	SANJAYA KISSAN @ NANDA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /432 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0000872/2025
29	D-BLAPL/22655/2025 BLAPL/7923/2025	BISHNU HUIKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /66 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) Spl/0000008/2025
30	D-BLAPL/22776/2025 BLAPL/7924/2025	RUSABA JAL @ RUSHAB JAL @ RUSHUBA JAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH RURAL /131 /2024 SPECIAL JUDGE (POCSO), BARGARH(Bargarh) Spl/0000019/2024
31	D-BLAPL/22444/2025 BLAPL/7925/2025	BIPIN @ BAPUNI NAYAK @ NAIK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	KHARABEL NAGAR P.S. /503 /2024 1ST A.D.J., BHUBANESWAR(Khordha) CT/0000091/2025
32	D-BLAPL/22810/2025 BLAPL/7926/2025	SAIKHA SAMEER @ SAIKH SAMEER VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /88 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000021/2024
33	D-BLAPL/22846/2025 BLAPL/7927/2025	RAHUL HANUMAN VS STATE OF ODISHA	PRATIMA NAYAK VS	BARGARH RURAL /88 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0000584/2025
34	D-BLAPL/22043/2025 BLAPL/7928/2025	MADHAB CHANDRA PRADHAN VS	PRIYATOSH PANDA VS	SATYABADI /99 /2025 J.M.F.C. (II), PURI(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/22537/2025 BLAPL/7929/2025	STATE OF ODISHA TAPAS HALDAR VS STATE OF ODISHA	SK. ZAFARULLA VS	GR/0000229/2025 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0000072/2025
36	D-BLAPL/22711/2025 BLAPL/7930/2025	HRUDAYA CHANDRA PRADHAN VS STATE OF ODISHA	RAGHUNATH BISWAL VS	ANGUL TOWN /642 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000045/2024
37	D-BLAPL/22160/2025 BLAPL/7931/2025	BHABANI PRASAD BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAIKIA /149 /2025 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000033/2025
38	D-BLAPL/22712/2025 BLAPL/7932/2025	RAJ KANDHAPAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /120 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Kora TR/0000031/2025
39	D-BLAPL/22811/2025 BLAPL/7933/2025	KUBERA NAIK VS STATE OF ODISHA	SUBRATA PANDA VS	PARJANG /102 /2020 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000002/2021
40	D-BLAPL/22813/2025 BLAPL/7934/2025	ASHISHA SAHU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	//0 SPECIAL JUDGE,PATNAGARH(Balangir) 2(A)CC/0000005/2025
41	D-BLAPL/22410/2025 BLAPL/7935/2025	SITARAM MEHER VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BIJEPUR /139 /2025 J.M.F.C. BIJEPUR(Bargarh) GR/0000135/2025
42	D-BLAPL/20447/2025 BLAPL/7936/2025	AKHAY @ AKHYA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JHARIGAM /88 /2025 J.M.F.C., JHARIGAON(Nabarangapur) GR/0000087/2025
43	D-BLAPL/20586/2025 BLAPL/7937/2025	DOULAT SINGH GAUR VS STATE OF ODISHA	SWARAJ PATEL VS	// SPECIAL JUDGE, SUNDARGARH(Sundar SPL. 2(a)C.C./0000009/2025
44	D-BLAPL/20745/2025 BLAPL/7938/2025	BASUDEB GOLARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /101 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000085/2024
45	D-BLAPL/20666/2025 BLAPL/7939/2025	SUMANTA KUMAR BARIK @ GODHI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000050/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/20744/2025 BLAPL/7940/2025	HARENDRA YADAV VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /79 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000075/2023
47	D-BLAPL/21933/2025 BLAPL/7941/2025	BUTU JENA VS STATE OF ODISHA	SIDHARTHA DAS VS	ANGUL TOWN /433 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug) Spl/0000036/2025
48	D-BLAPL/22080/2025 BLAPL/7942/2025	SATIS BARIK @ SATISH BARIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /226 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000447/2025
49	D-BLAPL/22638/2025 BLAPL/7943/2025	SANGRAM KESHARI PRUSTY VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	MALKANGIRI SADAR /35 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000042/2024
50	D-BLAPL/22389/2025 BLAPL/7944/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	KOTINANDA /162 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000939/2025
51	D-BLAPL/22480/2025 BLAPL/7945/2025	BANTI JENA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /180 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000622/2025
52	D-BLAPL/22738/2025 BLAPL/7946/2025	SONIA GOLARY@ JETIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /110 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000099/2024
53	D-BLAPL/22658/2025 BLAPL/7947/2025	RANJITA TANDI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	/ /0 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000038/2025
54	D-BLAPL/22755/2025 BLAPL/7948/2025	NIRANJAN SAXENA VS REPUBLIC OF INDIA (CBI)	SANJAYA NARAYAN SAHOO VS	/ /0 SPECIAL C.J.M.(CBI),BHUBANESWAR(K Spe/0000035/2014
55	D-BLAPL/22839/2025 BLAPL/7949/2025	RAJENDRA CHAKRADHARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000004/2025
56	D-BLAPL/22722/2025 BLAPL/7950/2025	LAXMAN GOUDA @ KERANDI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /412 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000408/2025
57	D-BLAPL/22372/2025	SONU PASWAN	DUSHMANTA SAHOO	R.UDAYAGIRI /128 /2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7951/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000108/2021
58	D-BLAPL/22840/2025 BLAPL/7952/2025	SOUMYA SANKAR CHAKRA @ RAJA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	EOW,BHUBANESWAR /3 /2025 PRESIDING OFFICER, O.P.I.D. COURT,B CT/0000004/2025
59	D-BLAPL/22613/2025 BLAPL/7953/2025	PRAVAT KUMAR MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AUL /204 /2025 J.M.F.C,AUL(Kendrapara) GR/0000537/2025
60	D-BLAPL/22381/2025 BLAPL/7954/2025	RANJAN BAG VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	LARAMBA /150 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000799/2025
61	D-BLAPL/22795/2025 BLAPL/7955/2025	BRIJNARAYAN TYAGI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /161 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000107/2025
62	D-CMAPL/21410/2025 CMAPL/222/2025	BISWARANJAN BARIK VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// (//
63	D-CMAPL/28769/2025 CMAPL/223/2025	BENUDHARA PRUSTY VS BIBHUTI BHUSAN CHHOTRAY	ADV. VS	// (//
64	D-CMAPL/28780/2025 CMAPL/224/2025	ASHOK KUMAR BARIK VS BIBHUTIBHUSAN CHOTRAY	ADV. VS	// (//
65	D-CMP/24202/2025 CMP/1127/2025	MANORAMA @ SUSILA DAS VS BINODINI DAS	AKASH KUMAR PATTAJOSHI VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka CS/0000041/2021
66	D-CMP/29967/2025 CMP/1128/2025	LALATENDU KESHARI PRADHAN VS ASHOK KUMAR MISHRA	MAHITOSH SINHA VS	// CIVIL JUDGE (SD),KHURDA(Khordha) CS/0000086/2005
67	D-CMP/28337/2025 CMP/1129/2025	BIMALA BEHERA VS RAJU BEHERA	PRASANTA KUMAR PANDA VS	// PRESIDING OFFICER,O.P.I.D. COURT,BE Fao/0000033/2022
68	D-CMP/21915/2025 CMP/1130/2025	PRAMILA MALLICK VS	SURYA MOHAPATRA VS	// CIVIL JUDGE (SD),BOUDH(Baudh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

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69	D-CMP/30156/2025 CMP/1131/2025	GAJARAJ MALLICK (DEAD) RANJITA SAHOO VS ALL ORISSA STATE BANK OFFICERS HOUSING CO-OPERATIVE LTD., KHORDHA	LINGARAJ SARANGI VS	CS/0000109/2019 // CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
70	D-CMP/28103/2025 CMP/1132/2025	SANTILATA NAYAK VS UMAKANTA BISWAL	PRASANNA KUMAR SWAIN VS	IA/0000463/2015 // ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack)
71	D-CMP/26914/2025 CMP/1133/2025	RABINDRANATH PANIGRAHI VS M/S METRO BUILDERS (ORISSA) PVT. LTD., BBSR	JAYDEEP PAL VS	CS/0000218/2020 // CIVIL JUDGE (JD),BHUBANESWAR(Khordha)
72	D-CMP/29629/2025 CMP/1134/2025	THE CENTRAL WERE HOUSING CROP., NEW DELHI VS DAMAYANTI PANDA	UMESH CHANDRA BEHURA VS	TS/0000033/2001 // CIVIL JUDGE (SD),BERHAMPUR(Ganjam)
73	D-CMP/30356/2025 CMP/1135/2025	M/S. MAA SARALA DISTRIBUTORS, JAGATSINGHPUR VS HINDUSTAN COCA COLA BEVERAGES PVT. LTD., NEW DELHI	BUDHIRAM DAS VS	EP/0000053/2024 // CIVIL JUDGE (SD),KHURDA(Khordha)
74	D-CMP/30228/2025 CMP/1136/2025	KUNJA BIHARI SWAIN VS BIGNESWAR SWAIN	ABINASH ROUTRAY VS	CS/0000123/2006 // CIVIL JUDGE (JD),1ST COURT,CUTTACK(Cuttack)
75	D-CMP/30061/2025 CMP/1137/2025	RAMESH NAYAK@RAMESH CHANDRA NAYAK VS DUTI NAYAK	SATYAJIT MOHAPATRA VS	CS/0000160/2012 // CIVIL JUDGE (SD), SORO(Baleshwar)
76	D-CMP/25690/2025 CMP/1138/2025	SK.RAHIMUDDIN VS SK.FADAR ALI	PRABHAT KUMAR DAS VS	CS/0000278/2021 // CIVIL JUDGE (JD),JAJPUR(Jajapur)
77	D-CMP/27118/2025 CMP/1139/2025	BIRANCHI NARAYAN PRADHAN VS PRAVAKAR PRADHAN	NIRANJAN LENKA VS	CS/0000273/2015 // CIVIL JUDGE (SD),TALCHER(Anugul)
78	D-CONTC/23546/2025 CONTC/3533/2025	RATIKANTA PATRA VS BHABATOSH MALLICK, TAHASILDAR, CHANDBALI,BHADRAK	SUKANTA KUMAR NAYAK (2) VS	CMA/0000065/2021 // ()
79	D-CONTC/25136/2025 CONTC/3534/2025	PRAKASH CHANDRA PANIGRAHI VS KALIPRASANNA MOHAPATRA,OAS	ADV. VS	// // () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

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80	D-CONTC/27511/2025 CONTC/3535/2025	SUBASH CHANDRA PARIDA VS ANANYA DAS,STATE PROJECT DIRECTOR,OSEPA	ADV. VS	// 0 //
81	D-CONTC/27688/2025 CONTC/3536/2025	TRILOCHAN MOHANTY VS BHABATOSH MALLICK,TAHASILDAR,CHANDBALI,BHADRAK	DURGA PRASANA DAS VS	// 0 //
82	D-CONTC/28820/2025 CONTC/3537/2025	KRUSHNA CHANDRA KANHAR VS AMRIT RUTURAJ,IAS	STHITI PRAGYAN SUNANDINI VS	// 0 //
83	D-CONTC/29656/2025 CONTC/3538/2025	BICHITRA BEHERA VS NITISH KUMAR,DIST. FOREST OFFICER,ANGUL	ADV. VS	// 0 //
84	D-CONTC/30050/2025 CONTC/3539/2025	ABADHUTA SAHU VS PRASANNA KUMAR SAMANTRAY,OAS	ASWINI KUMAR MOHANTY VS	// 0 //
85	D-CONTC/30085/2025 CONTC/3540/2025	RATNABATI MISHRA VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //
86	D-CONTC/30086/2025 CONTC/3541/2025	JYOTIRMAYEE SWAIN VS DIBYAJYOTI PARIDA,IAS	PRABHU PRASAD MOHANTY VS	// 0 //
87	D-CONTC/30094/2025 CONTC/3542/2025	BRAJA KISHOR MAHAPATRA VS SIDDHARTHA DAS,REGISTRAR OF COOPERATIVE SOCIETIES	ADV. VS	// 0 //
88	D-CONTC/30097/2025 CONTC/3543/2025	DR. SANGRAM DASH VS SURESH KUMAR VASHISHTH,IAS	ADV. VS	// 0 //
89	D-CONTC/30120/2025 CONTC/3544/2025	REBATISH SINGH NAYAK VS SANJAY KUMAR SINGH, FOOD SUPPLIES AND CONSUMER WELFARE DEPT.	MOHIT KUMAR PATI VS	// 0 //
90	D-CONTC/30124/2025 CONTC/3545/2025	LADUKESWAR PRASAD MOHAPATRA VS CHANCHAL RANA, COLLECTOR AND D.M, PURI	ADV VS	// 0 //
91	D-CONTC/26394/2025	MAA BINDHYABASINI S.H.G., DEOGARH	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

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	CONTC/3546/2025	VS KRUPASINDHU SWAIN,EXECUTIVE OFFICER,DEOGARH MUNICIPALITY	VS	0 //
92	D-CONTC/26396/2025 CONTC/3547/2025	ADISHAKTI S.H.G., TALABHITIRIASAHI,DEOGARH VS KRUPASINDHU SWAIN,EXECUTIVE OFFICER,DEOGARH MUNICIPALITY	ADV. VS	// 0 //
93	D-CONTC/27748/2025 CONTC/3548/2025	ANURAKTA JENA VS KUMKUMITA NAYAK,PRINCIPAL-IN-CHARGE,KALINGA WOMENS HIGHER SECONDARY SCHOOL,TIGIRIA,CUTTACK	ADV. VS	// 0 //
94	D-CONTC/29102/2025 CONTC/3549/2025	RABI NIAL VS KAILASH CHANDRA DAS, ORS	ADV. VS	// 0 //
95	D-CONTC/29107/2025 CONTC/3550/2025	CHHATRAPATI MAJHI VS KAILASH CHANDRA DAS, ORS	ADV. VS	// 0 //
96	D-CONTC/27122/2025 CONTC/3551/2025	SUNDAR SINGH GOUNTIA VS AMRIT RUTURAJ,IAS	ADV. VS	// 0 //
97	D-CONTC/30121/2025 CONTC/3552/2025	DIPAK KUMAR PRUSTY VS SOUMYA RANJAN MISHRA,EXECUTIVE OFFICER,CHOUDWAR MUNICIPALITY,CUTTACK	ADV. VS	// 0 //
98	D-CONTC/29182/2025 CONTC/3553/2025	PRABHAT KUMAR TRIPATHY VS SALINI PANDIT, COMMNR. CUM SECY., S AND M.E DEPT., ODISHA	ADV. VS	// 0 //
99	D-CONTC/30074/2025 CONTC/3554/2025	RAMESH KUMAR MUKHI VS Y.B.KHURANIA,IPS	BHABANI SANKAR DAS VS	// 0 //
100	D-CONTC/30102/2025 CONTC/3555/2025	ANITARANI MALLIK VS DALJIT SINGH CHOUDHUARY, D.G OF B.S.F, MHA	ADV. VS	// 0 //
101	D-CONTC/25658/2025 CONTC/3556/2025	SOUMYAKANTA SENAPATI VS ARVIND AGRAWAL,IAS	ADV VS	// 0 //
102	D-CONTC/26393/2025 CONTC/3557/2025	JAI MAA SANTOSHI S.H.G., DEOGARH VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/30322/2025 CONTC/3558/2025	KRUPASINDHU SWAIN,EXECUTIVE OFICER,DEOGARH MUNICIPALITY KALINGA WARRIORS VS	ADV VS	// // ()
104	D-CONTC/26263/2025 CONTC/3559/2025	BALARAM MISHRA, ENGINEER IN CHIEF, RWSS, ODISHA BINAYA RANJAN PARIJA VS	ADV. VS	// // ()
105	D-CONTC/26265/2025 CONTC/3560/2025	ASWATHY S.,IAS SUDHANSU SEKHAR MAIKAP VS	ADV. VS	// // ()
106	D-CONTC/26273/2025 CONTC/3561/2025	ANANYA DAS,IAS SANTOSH KUMAR SAHOO VS	ADV. VS	// // ()
107	D-CONTC/26436/2025 CONTC/3562/2025	ASWATHY S.,IAS DR.NIHAR RANJAN MISRA VS	ADV. VS	// // ()
108	D-CONTC/27082/2025 CONTC/3563/2025	PROF. DR. GEETANJALI DASH, V.C,BERHAMPUR UNIVERSITY SUBHADRA SATHAPATHY VS	ADV. VS	// // ()
109	D-CONTC/29986/2025 CONTC/3564/2025	KALI PRASANNA MOHAPATRA,IAS MAMATARANI TRIPATHY VS	ADV. VS	// // ()
110	D-CONTC/26935/2025 CONTC/3565/2025	SHALINI PANDIT,IAS RUKMANA SAGADIA VS	ADV. VS	// // ()
111	D-CONTC/27739/2025 CONTC/3566/2025	PRADIP KUMAR NAG,DIST. EDUCATION OFFICER,BALANGIR SASMITA JENA VS	SAMIR KUMAR MISHRA VS	// // ()
112	D-CRLA/20917/2025 CRLA/880/2025	PADMANAV BEHERA,UNDER SECY.,DEPT. OF COMMERCE AND TRANSPORT,ODISHA CHANDAN SINGH VS	HEMANTA KUMAR MOHANTA VS	// BAISINGA /118 /2018 SPECIAL JUDGE (POCSO), BARIPADA(M
113	D-CRLA/22334/2025 CRLA/881/2025	STATE OF ODISHA JUDHISTI JAGAT@JUGESTI@BIKASH VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	Spl/0000082/2018 KOMNA PS /100 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000009/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLA/22497/2025 CRLA/882/2025	HIMANSU SEKHAR SAMANTRAY VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	BHUBANESWAR VIGILANCE /37 /2008 AUTHORISED OFFICER, SPL. COURT, B Confiscation Case/0000005/2014
115	D-CRLA/22704/2025 CRLA/883/2025	PURNA HARIJAN@PURNA CHANDRA VS STATE OF ODISHA	ARIJEET MISHRA VS	KODINGA /199 /2023 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000012/2024
116	D-CRLA/22174/2025 CRLA/884/2025	MANMATH BEHERA@MANMATH KUMAR BEHERA@MUNA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CHANDANPUR /14 /2019 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000024/2024
117	D-CRLA/22371/2025 CRLA/885/2025	SHYAM SUNDAR DAS VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	LAXMISAGAR P.S. /105 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000142/2025
118	D-CRLA/22512/2025 CRLA/886/2025	K.BALARAJ DORA@K.BALRAJU DORA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BELLAGUNTHA /359 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000063/2025
119	D-CRLA/22654/2025 CRLA/887/2025	KADIALU JUDHISTI@K.JUDHISTIR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOLANTHARA (BERHAMPUR) /203 /202 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000061/2020
120	D-CRLA/22807/2025 CRLA/888/2025	PATA@PITA DALAI@PITABAS DALAI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BOIPARIGUDA /3 /2017 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000069/2017
121	D-CRLA/22808/2025 CRLA/889/2025	RABINDRA DALABEHERA@RABI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GANGAPUR (BHANJANAGAR) /81 /2014 A.D.J.,BHANJANAGAR(Ganjam) ST/0000169/2014
122	D-CRLA/22829/2025 CRLA/890/2025	BIREN SOREN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BHANJPUR /31 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000015/2025
123	D-CRLMA/21353/2025 CRLMA/108/2025	DEBABRATA SAHU VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	KHUNTA /200 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000616/2024
124	D-CRLMC/19772/2025 CRLMC/2857/2025	HRUSIKESH BEHERA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud ICC/0000038/2004
125	D-CRLMC/20263/2025	MANASWETA SAHOO	ASHIS KUMAR RAY	CHAULIAGANJA /112 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2858/2025	VS STATE OF ODISHA	VS	J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000316/2025
126	D-CRLMC/20268/2025 CRLMC/2859/2025	ASIT RANJAN JENA VS STATE OF ODISHA	BISHNU PRASAD RATH VS	CHAULIAGANJA /111 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000315/2025
127	D-CRLMC/21633/2025 CRLMC/2860/2025	MOHAMMAD MEHBOOB MAHTAB VS STATE OF ODISHA	SANKAR PRASAD PANI VS	JHARSUGUDA /32 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000236/2025
128	D-CRLMC/22279/2025 CRLMC/2861/2025	RANJANA PRAKASH SHARMA VS STATE OF ODISHA	PRATIK DASH VS	BARGARH /134 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0000355/2025
129	D-CRLMC/22564/2025 CRLMC/2862/2025	G.RAJESH DORA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JEYPORE MAHILA /149 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0000987/2024
130	D-CRLMC/22573/2025 CRLMC/2863/2025	CHANCHALA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PHIRINGIA /126 /2022 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBARI CT/0000560/2022
131	D-CRLMC/22588/2025 CRLMC/2864/2025	BAILA KANDHAPANI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	LANJIGARH /1 /2025 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000001/2025
132	D-CRLMC/22591/2025 CRLMC/2865/2025	TIRJAK MOHANTY VS STATE OF ODISHA(VIG.)	GOURI MOHAN RATH VS	BHUBANESWAR VIGILANCE /24 /2014 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000047/2022
133	D-CRLMC/22640/2025 CRLMC/2866/2025	SUBASH CHANDRA PANDA VS STATE OF ODISHA	ANIRBAN TRIPATHY VS	BALASORE SADAR /329 /2021 DISTRICT & SESSIONS JUDGE,BALASORE CRREV/0000013/2025
134	D-CRLMC/22646/2025 CRLMC/2867/2025	MD. JAFRULLA @ PAPALI VS STATE OF ODISHA	SARBESWAR SAHOO VS	KANTAMAL /32 /2014 A.D.J.,BOUDH(Baudh) ST/0000074/2014
135	D-CRLMC/22649/2025 CRLMC/2868/2025	GHANA TUDU VS STATE OF ODISHA	BASUDEV PUJARI VS	CDA-II /112 /2024 1ST A.D.J., CUTTACK(Cuttack) CRREV/0000029/2025
136	D-CRLMC/22660/2025 CRLMC/2869/2025	SANJAYA CHINERA VS	RAJENDRA NARAYAN ROUT VS	PURI TOWN /209 /2013 S.D.J.M.,PURI(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/22668/2025 CRLMC/2870/2025	STATE OF ODISHA SANTOSH KUMAR GOUDA @ BAYA VS STATE OF ODISHA	UMAKANTA BARIK VS	GR/0002300/2013 SURADA /198 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000062/2025
138	D-CRLMC/22676/2025 CRLMC/2871/2025	KAILASH MAHAKUD VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 J.M.F.C.,SORO(Baleshwar) ICC/0000001/2023
139	D-CRLMC/22677/2025 CRLMC/2872/2025	AJIT KUMAR JENA @ DIPU @ AJIT JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHAIRA /76 /2016 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000133/2017
140	D-CRLMC/21960/2025 CRLMC/2873/2025	SAMBHUNATH MAHALIK VS STATE OF ODISHA	REBATILATA PANDA VS	JAGATPUR /123 /2016 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000106/2016
141	D-CRLMC/22645/2025 CRLMC/2874/2025	RAJU KHILLO VS STATE OF ODISHA	SARBESWAR SAHOO VS	POTTANGI /96 /2018 ADDL DISTRICT AND SESSIONS JUDGE CT/0000096/2025
142	D-CRLMC/22737/2025 CRLMC/2875/2025	SK. ABDUL RASID VS STATE OF ODISHA	SMRUTI RANJAN PATRA VS	SALIPUR /179 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000175/2025
143	D-CRLMC/21022/2025 CRLMC/2876/2025	SUJIT KUMAR BEHERA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	ANGUL TOWN /100 /2025 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000405/2025
144	D-CRLMC/22767/2025 CRLMC/2877/2025	BHIMA JENA @ BHIMASEN JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /248 /2024 J.M.F.C, HATADIHI(Kendujhar) GR/0000578/2024
145	D-CRLMC/21079/2025 CRLMC/2878/2025	SANGRAM KISHORE SAHOO VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	MAHILA P.S.(BBSR) /9 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000062/2024
146	D-CRLMC/21100/2025 CRLMC/2879/2025	HASIB KHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	GOPALPUR /192 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000895/2024
147	D-CRLMP/22643/2025 CRLMP/965/2025	BAISHAKHI SWAIN VS STATE OF ODISHA	BASUDEV PUJARI VS	JATNI P.S. /14 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/22642/2025 CRLMP/966/2025	USA @ OSA MALLICK VS STATE OF ODISHA	BASUDEV PUJARI VS	PIPLI /153 /2025 () //
149	D-CRLMP/22757/2025 CRLMP/967/2025	AMRUTANSHU MALLICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
150	D-CRLMP/22765/2025 CRLMP/968/2025	CHANDRAMA HOTA VS STATE OF ODISHA	RENUBALA SAHOO VS	//0 () //
151	D-CRLMP/22818/2025 CRLMP/969/2025	ABHAYA KUMAR BEHERA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN () //
152	D-CRLREV/21500/2025 CRLREV/447/2025	KAMAL MALLICK@LALU VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /37 /2025 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000029/2025
153	D-CRLREV/22000/2025 CRLREV/448/2025	SANJIT KUMAR BEHERA VS REPUBLIC OF INDIA(C.B.I.)	NIRANJAN PANDA VS	BHUBANESWAR CBI /1 /2020 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000008/2020
154	D-CRLREV/22435/2025 CRLREV/449/2025	BISHNU PRIYA ACHARYA VS STATE OF ODISHA	MADHUSMITA KANUNGO VS	HINJILI /647 /2024 J.M.F.C., SERAGARA(Ganjam) GR/0000342/2024
155	D-CRLREV/22326/2025 CRLREV/450/2025	PINTU MALLICK VS STATE OF ODISHA	BUDHIRAM DAS VS	ERASAMA /440 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000109/2024
156	D-CRLREV/22745/2025 CRLREV/451/2025	DILLIP KUMAR SAHU VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	PHULBANI TOWN /84 /2020 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000242/2020
157	D-CRLREV/22802/2025 CRLREV/452/2025	PRAMOD KUMAR NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KESINGA /75 /2006 A.D.J.,BHAWANIPATNA(Kalahandi) CRA/0000056/2007
158	D-EXP/25027/2025 EXP/14/2025	DEBENDRA PRASAD SUNANI VS SHALINI PANDIT, I.A.S.	ADV. VS	// () //
159	D-FAO/30257/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/355/2025	VS ANJALI PATEL	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000271/2019
160	D-LAA/28616/2025 LAA/39/2025	BASANTI NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	// THE PO, LAR AND R AUTHORITY, CUTT LAR/0000056/2024
161	D-MACA/25015/2025 MACA/874/2025	AUTHORIZED SIGNATORY, CHOLA MS GENERAL INSURANCE COMPANY LTD,BBSRADAM ALI KHAN VS RINA BEHERA	VS VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000053/2022
162	D-MSA/29263/2025 MSA/43/2025	M/S VASUNDHARA LAND AND DEVELOPERS PVT LTD, CUTTACK VS SUBHADRA KAR	SUBASH CHANDRA TRIPATHY VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000012/2024
163	D-RPFAM/27191/2025 RPFAM/204/2025	CHINTU @ CHINMAYA KUMAR RATH VS ARYALOPA PARAMGURU	BYOMAKESH TRIPATHY VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000197/2024
164	D-RPFAM/29218/2025 RPFAM/205/2025	RAKESH KUMAR MAHAL VS AISHWARYA SAMAL	ASHOK KUMAR BEHERA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000139/2023
165	D-RSA/25483/2025 RSA/376/2025	SHYAMSUNDAR BENIA VS KRUSHNA CHANDRA BAG	ANAM CHARAN PANDA VS	// A.D.J,PATNAGARH(Balangir) RFA/0000105/2013
166	D-RSA/29841/2025 RSA/377/2025	NABA KUMAR SHAW VS SISIR KUMAR PAL	MANAS RANJAN BAUG VS	// 2ND A.D.J.,CUTTACK(Cuttack) RFA/0000130/2017
167	D-SAO/28632/2025 SAO/11/2025	HARIHARA BISSOI VS DAILMBA BISSOI @ NAYAK	AMIT KUMAR NATH VS	// DISTRICT AND SESSIONS JUDGE,NAWA RFA/0000034/2022
168	D-TRP(C)/29761/2025 TRP(C)/241/2025	ARCHANA KUMARI SAHU VS VIKASH SHYAM PADHY	PRASANNA KUMAR MISHRA VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000167/2023
169	D-TRP(C)/30187/2025 TRP(C)/242/2025	JYOTIRMAYEE PANDA VS RAMESWAR MISHRA	SATYA RANJAN MOHAPATRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000151/2025
170	D-WA/29131/2025 WA/1316/2025	STATE OF ODISHA VS	BIMBISAR DASH,A.G.A VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WA/24077/2025 WA/1317/2025	NARESH CHANDRA SWAIN SMITANJALI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //
172	D-WA/23732/2025 WA/1318/2025	SASHIBHUSAN SWAIN VS CHIEF ENGINEER, LIFE INSURANCE CORPORATION (LIC), BBSR	UMA CHARAN MISHRA VS	// 0 //
173	D-WA/23726/2025 WA/1319/2025	MANAS RANJAN DASH VS LIFE INSURANCE CORPORATION OF INDIA LTD., (LIC), MUMBAI	UMA CHARAN MISHRA VS	// 0 //
174	D-WA/26390/2025 WA/1320/2025	STATE OF ODISHA VS ANUP KUMAR SHADANGI	SASWAT DAS,A.G.A VS	// 0 //
175	D-WA/28384/2025 WA/1321/2025	UNION OF INDIA VS SUSHANT KUMAR	DURGA PRASAD PATNAIK(C.G.C) VS	// 0 //
176	D-WA/20706/2025 WA/1322/2025	STATE OF ODISHA VS NARENDRA BAG	JYOTSNAMAYEE SAHOO,A.S.C VS	// 0 //
177	D-WP(C)/30087/2025 WP(C)/21110/2025	LAKSHMIKANTHAM. S VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
178	D-WP(C)/30028/2025 WP(C)/21111/2025	DIRECTOR, LAND RECORD AND SURVEYS, GOVT. OF ODISHA VS SYLVESA INFOTECH PVT LTD,BBSR	BIMBISAR DASH, A.G.A VS	// 0 //
179	D-WP(C)/30047/2025 WP(C)/21112/2025	PROCEKA TECHSOL PVT. LTD., KEONJHAR VS GENERAL MANAGER, BANK OF INDIA, MAHARASHTRA	ADYASIDHI MISHRA VS	// 0 //
180	D-WP(C)/29905/2025 WP(C)/21113/2025	SK. MOHAMMED ALI ZINNA VS ODISHA INFORMATION COMMISSION, KHURDA	KSHIROD KUMAR ROUT VS	// 0 //
181	D-WP(C)/29904/2025 WP(C)/21114/2025	MIR TAIMUR VS R.T.O-CUM-TAXING OFFICER, CHHANDIKHOLE	HAREKRUSHNA DASH VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/30038/2025 WP(C)/21115/2025	MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
183	D-WP(C)/29788/2025 WP(C)/21116/2025	SUKANTA KUMAR SETH VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
184	D-WP(C)/29895/2025 WP(C)/21117/2025	JIBAN KRISHNA SUNDARAY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
185	D-WP(C)/30101/2025 WP(C)/21118/2025	SEEMA SAMANTRAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
186	D-WP(C)/29849/2025 WP(C)/21119/2025	RAGHUNATH SAHOO @ SAHU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
187	D-WP(C)/29403/2025 WP(C)/21120/2025	SANJAYA KUMAR JOSHI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
188	D-WP(C)/30055/2025 WP(C)/21121/2025	E.RAMA CHANDRA PATRO VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
189	D-WP(C)/29802/2025 WP(C)/21122/2025	CHITTARANJAN BADPANDA VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
190	D-WP(C)/29231/2025 WP(C)/21123/2025	SUMATI RANA VS ANIMAL AND HUSBANDRY DEPT., BBSR	GOKULANANDA SAHU VS	// 0 //
191	D-WP(C)/28248/2025 WP(C)/21124/2025	DAMODAR SAHU VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
192	D-WP(C)/30109/2025 WP(C)/21125/2025	PAWAN KUMAR AGARWAL VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
193	D-WP(C)/29787/2025	PITAMBAR BHOI	MANORANJAN PADHI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21126/2025	VS STATE OF ORISSA	VS	0 //
194	D-WP(C)/24606/2025 WP(C)/21127/2025	MANGAL PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR BEHERA VS	// 0 //
195	D-WP(C)/30110/2025 WP(C)/21128/2025	PETROLEUM DEALERS ASSOCIATION ODISHA, BBSR VS INDIAN OIL CORPORATION LIMITED(IOCL),MUMBAI	SAILABALA JENA VS	// 0 //
196	D-WP(C)/30123/2025 WP(C)/21129/2025	LAXMAN SAHOO VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
197	D-WP(C)/30117/2025 WP(C)/21130/2025	SUMITA BARIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
198	D-WP(C)/30071/2025 WP(C)/21131/2025	THE SUPERINTENDENT OF JHARSUGUDA DREAM CENTER EDUCATIONAL HOSTEL, VS STATE OF ODISHA	DR. RAMESH CHALLA RANJIT VS	// 0 //
199	D-WP(C)/30119/2025 WP(C)/21132/2025	LAXMI PRIYA JENA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
200	D-WP(C)/30075/2025 WP(C)/21133/2025	SWARNALATA MINZ VS STATE OF ODISHA	RAMESH KUMAR MUKHI VS	// 0 //
201	D-WP(C)/29588/2025 WP(C)/21134/2025	MANAS RANJAN SAHOO VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
202	D-WP(C)/29913/2025 WP(C)/21135/2025	JAMUNA MAHANTA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
203	D-WP(C)/30021/2025 WP(C)/21136/2025	RASHMI ROUSTRAY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
204	D-WP(C)/30054/2025 WP(C)/21137/2025	ASHUTOSH SARANGI VS	TUSAR KANTA MAHANTA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/30342/2025 WP(C)/21138/2025	STATE OF ODISHA SIDHESWAR PRADHAN VS PRAFULLA KUMAR PADHI	RAJAT KUMAR PANDA VS	// // 0 //
206	D-WP(C)/24602/2025 WP(C)/21139/2025	KAILASH CHANDRA MAHANTA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
207	D-WP(C)/29942/2025 WP(C)/21140/2025	BISHNU CHARAN NAYAK @ MOHAPATRA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
208	D-WP(C)/25472/2025 WP(C)/21141/2025	PURNA CHANDRA DAL BEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
209	D-WP(C)/24432/2025 WP(C)/21142/2025	LAKSHAMANA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR BEHERA VS	// 0 //
210	D-WP(C)/29937/2025 WP(C)/21143/2025	BIBHUTI SAHOO @ BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
211	D-WP(C)/29258/2025 WP(C)/21144/2025	UMAKANTA SAMAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
212	D-WP(C)/29435/2025 WP(C)/21145/2025	MANAS KUMAR PANDA VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
213	D-WP(C)/25884/2025 WP(C)/21146/2025	PURNA CHANDRA DAL BEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
214	D-WP(C)/29999/2025 WP(C)/21147/2025	ISWAR MALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
215	D-WP(C)/29607/2025 WP(C)/21148/2025	SRIDHAR PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/30368/2025 WP(C)/21149/2025	SANJUKTA CHAND VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
217	D-WP(C)/24487/2025 WP(C)/21150/2025	UMAKANTA SWAIN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
218	D-WP(C)/30376/2025 WP(C)/21151/2025	KALI PRASAD DEHURY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
219	D-WP(C)/29776/2025 WP(C)/21152/2025	MANAS RANJAN MALLIK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
220	D-WP(C)/26606/2025 WP(C)/21153/2025	M/S MAHANADI COALFIELDS LIMITED VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
221	D-WP(C)/30345/2025 WP(C)/21154/2025	MANGULU DAS VS RESERVE BANK OF INDIA	KURESH PRASAD DASH VS	// 0 //
222	D-WP(C)/29490/2025 WP(C)/21155/2025	SRIMATI DEI VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
223	D-WP(C)/27039/2025 WP(C)/21156/2025	NARENDRA BEHERA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
224	D-WP(C)/30027/2025 WP(C)/21157/2025	DR BILKESH PARVEEN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
225	D-WP(C)/30037/2025 WP(C)/21158/2025	MADHAB GOCHHI @ MADHAB CHANDRA GOCHHI VS RANJIT NAYAK	APARESH BHOI VS	// 0 //
226	D-WP(C)/30255/2025 WP(C)/21159/2025	SUNITA SHAW VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
227	D-WP(C)/28335/2025	BASANTI DEHURI	ARUN KUMAR DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21160/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/30031/2025 WP(C)/21161/2025	GUPTESWAR NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
229	D-WP(C)/28391/2025 WP(C)/21162/2025	CHAITANYA CHARAN BEHERA VS COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK	SUKANTA KUMAR NAYAK (2) VS	// 0 //
230	D-WP(C)/30122/2025 WP(C)/21163/2025	SUPARNA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
231	D-WP(C)/30032/2025 WP(C)/21164/2025	RAVALLA LAVUDU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
232	D-WP(C)/28435/2025 WP(C)/21165/2025	BINODINI HARICHANDAN VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
233	D-WP(C)/29064/2025 WP(C)/21166/2025	RAMESH KUMAR MOHANTY @ KUNA MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
234	D-WP(C)/29721/2025 WP(C)/21167/2025	NARAYAN CHANDRA SAMAL VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
235	D-WP(C)/29826/2025 WP(C)/21168/2025	SALMAN KARJI VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
236	D-WP(C)/30042/2025 WP(C)/21169/2025	ARUN KUMAR LENKA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
237	D-WP(C)/28380/2025 WP(C)/21170/2025	BASANTI DEHURI VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //
238	D-WP(C)/30217/2025 WP(C)/21171/2025	JALITA SAHOO VS	SUBHADUTTA ROUSTRAY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/30056/2025 WP(C)/21172/2025	STATE OF ODISHA DR. KHIRODA CHANDRA MAHAPATRA VS	TUSAR KANTA MAHANTA VS	// // 0
240	D-WP(C)/29851/2025 WP(C)/21173/2025	STATE OF ODISHA GUNDALA SHARMILA VS	DEBADATTA MOHANTY VS	// // 0
241	D-WP(C)/30084/2025 WP(C)/21174/2025	STATE OF ODISHA ANTARYAMI BARIK VS	JAJATI KESHARI KHUNTIA VS	// // 0
242	D-WP(C)/30218/2025 WP(C)/21175/2025	STATE OF ODISHA DILLIP KUMAR PANI VS	MANOJ KUMAR MOHANTY VS	// // 0
243	D-WP(C)/29943/2025 WP(C)/21176/2025	STATE OF ODISHA BIMAL KUMAR KAR VS	UPASANA BAL VS	// // 0
244	D-WP(C)/28512/2025 WP(C)/21177/2025	ASSISTANT COMMISONER OF STATE TAX, DHENKANAL BASANTI DEHURI VS	ARUN KUMAR DAS VS	// // 0
245	D-WP(C)/30092/2025 WP(C)/21178/2025	STATE OF ODISHA SURENDRA KUMAR PRADHAN VS	PRAVAT KUMAR NAYAK VS	// // 0
246	D-WP(C)/29510/2025 WP(C)/21179/2025	STATE OF ODISHA DUSHMANT NARAYAN ACHARYA VS	AKHAND VS	// // 0
247	D-WP(C)/30093/2025 WP(C)/21180/2025	ODISHA INFORMATION COMMISSION, BBSR SURENDRA KUMAR PRADHAN VS	PRAVAT KUMAR NAYAK VS	// // 0
248	D-WP(C)/29900/2025 WP(C)/21181/2025	STATE OF ODISHA M/S. SAKAMBARI AUTOMOBILES PVT. LTD., CUTTACK VS	SANDEEP KUMAR JENA VS	// // 0
249	D-WP(C)/30300/2025 WP(C)/21182/2025	STATE OF ODISHA SAWAR MAL GUPTA VS	AMIT PRASAD BOSE VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/29921/2025 WP(C)/21183/2025	LOKANATH SAHOO VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
251	D-WP(C)/30100/2025 WP(C)/21184/2025	SANKARSHAN @ SHANKARSAN GHADEI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
252	D-WP(C)/30103/2025 WP(C)/21185/2025	SRIKANTA DALEI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
253	D-WP(C)/30402/2025 WP(C)/21186/2025	PRAMODINI DASH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
254	D-WP(C)/29939/2025 WP(C)/21187/2025	SUSANTA KUMAR SAMAL VS THE ADDL. COMMISSIONER OF STATE TAX (APPEAL)	BIJAY PANDA VS	// 0 //
255	D-WP(C)/30130/2025 WP(C)/21188/2025	MADHUMITA PANIGRAHI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
256	D-WP(C)/30371/2025 WP(C)/21189/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
257	D-WP(C)/25527/2025 WP(C)/21190/2025	PRAVAT KUMAR ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
258	D-WP(C)/30131/2025 WP(C)/21191/2025	NARMADA DEI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
259	D-WP(C)/30167/2025 WP(C)/21192/2025	BIJAYKETAN SAHOO VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
260	D-WP(C)/27583/2025 WP(C)/21193/2025	BABITA KHEMUNDU VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
261	D-WP(C)/30414/2025	PRAFULLA DALEI	PRAFULLA KUMAR MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21194/2025	VS STATE OF ORISSA	VS	0 //
262	D-WP(C)/30196/2025 WP(C)/21195/2025	SNIGDHARANI BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
263	D-WP(C)/30129/2025 WP(C)/21196/2025	JAYASHREE PANIGRAHI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
264	D-WP(C)/30377/2025 WP(C)/21197/2025	BIJAYA KUMAR JENA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
265	D-WP(C)/30273/2025 WP(C)/21198/2025	M/S GLOBAL IT SOLUTION, NAYAGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
266	D-WP(C)/30234/2025 WP(C)/21199/2025	DHANANJAY SETHI VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
267	D-WP(C)/30163/2025 WP(C)/21200/2025	CHAITANYA BEHERA VS THE BANKING OMBUDSMAN OF ODISHA, BBSR	PRAKASH RANJAN BARIK VS	// 0 //
268	D-WP(C)/29190/2025 WP(C)/21201/2025	ROSINA BIBI VS ADDL SUB COLLECTOR CUM CONSOLIDATION OFFICER, JAJPUR	SATYA RANJAN MOHAPATRA VS	// 0 //
269	D-WP(C)/30138/2025 WP(C)/21202/2025	SUBHALAXMI HOTA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
270	D-WP(C)/30108/2025 WP(C)/21203/2025	RAMNARAYAN MOHANTY VS COLLECTOR, JAJPUR	MAHESWAR MOHANTY VS	// 0 //
271	D-WP(C)/30393/2025 WP(C)/21204/2025	UMASANKAR GOUDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
272	D-WP(C)/30112/2025 WP(C)/21205/2025	LAXMI KUMARI PATRO VS	SUBHADUTTA ROUTRAY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/29536/2025 WP(C)/21206/2025	STATE OF ODISHA DILLIP KUMAR NANDA VS	BIDYADHAR MANSING VS	// // 0
274	D-WP(C)/30114/2025 WP(C)/21207/2025	STATE OF ODISHA MANASWINI MAHARANA VS	SUBHADUTTA ROUTRAY VS	// // 0
275	D-WP(C)/26584/2025 WP(C)/21208/2025	STATE OF ODISHA ADDYETA KUMAR KHAMARI VS	SATYAJIT SAMAL VS	// // 0
276	D-WP(C)/29922/2025 WP(C)/21209/2025	STATE OF ORISSA MADAN MOHAN MOHARANA VS	AMBIKA PRASAD RAY VS	// // 0
277	D-WP(C)/30113/2025 WP(C)/21210/2025	STATE OF ODISHA SUBHASHREE SAHU VS	SUBHADUTTA ROUTRAY VS	// // 0
278	D-WP(C)/30288/2025 WP(C)/21211/2025	STATE OF ODISHA SANJUKTA MOHANTY VS	RAGHUNATH DASMOHAPATRA VS	// // 0
279	D-WP(C)/30236/2025 WP(C)/21212/2025	STATE OF ODISHA M/S. NKC PROJECTS PRIVATE LIMITED, HARYANA VS	MARYADA DWIBEDI VS	// // 0
280	D-WP(C)/30289/2025 WP(C)/21213/2025	COMMISSIONER OF SALES TAX, ODISHA, CUTTACK MITU JENA VS	MANORANJAN PADHI VS	// // 0
281	D-WP(C)/27529/2025 WP(C)/21214/2025	STATE OF ORISSA BISSNUPRIYA BASTI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
282	D-WP(C)/30000/2025 WP(C)/21215/2025	STATE OF ODISHA TARANI SEN VS	GOUTAM CHOUDHURY VS	// // 0
283	D-WP(C)/29268/2025 WP(C)/21216/2025	STATE OF ODISHA SUSHIL KUMAR RATH VS	KEDAR KUMAR DASH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/30142/2025 WP(C)/21217/2025	GAYATRI SAMAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
285	D-WP(C)/29638/2025 WP(C)/21218/2025	SURESH KUMAR BISWAL VS STATE OF ODISHA	SUKANTI SAHOO VS	// 0 //
286	D-WP(C)/28911/2025 WP(C)/21219/2025	LILIMA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
287	D-WP(C)/30012/2025 WP(C)/21220/2025	DAMO KHANDPAN VS PUSPANJALI KHOSLA @ KONDHPAN	AGNIHOTRA SAHU VS	// 0 //
288	D-WP(C)/30242/2025 WP(C)/21221/2025	BHAGABATI NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
289	D-WP(C)/30256/2025 WP(C)/21222/2025	SANTOSH KUMAR MOHAKUD VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
290	D-WP(C)/29710/2025 WP(C)/21223/2025	JASOBANTA DAS VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
291	D-WP(C)/30015/2025 WP(C)/21224/2025	RAJENDRA DAS VS UNION OF INDIA	BINI MISHRA VS	// 0 //
292	D-WP(C)/30212/2025 WP(C)/21225/2025	HIMANSU SEKHAR SA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
293	D-WP(C)/30158/2025 WP(C)/21226/2025	PREMANANDA SAHOO VS STATE OF ODISHA	RABI NARAYAN ROUT VS	// 0 //
294	D-WP(C)/29862/2025 WP(C)/21227/2025	SANJEEB KUMAR MAJHI VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
295	D-WP(C)/30258/2025	SARADA PRASAD SWAIN	GOPAL KRUSHNA NANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21228/2025	VS STATE OF ORISSA	VS	0 //
296	D-WP(C)/30171/2025 WP(C)/21229/2025	ASIT KUMAR SAMANTRAY VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
297	D-WP(C)/30174/2025 WP(C)/21230/2025	PRABHAKAR SAHOO VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
298	D-WP(C)/30285/2025 WP(C)/21231/2025	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
299	D-WP(C)/30261/2025 WP(C)/21232/2025	UTTAM KUMAR NAYAK VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
300	D-WP(C)/27518/2025 WP(C)/21233/2025	MANOJ KUMAR BHATRA VS STATE OF ORISSA	SUSANTA KUMAR MISHRA VS	// 0 //
301	D-WP(C)/30327/2025 WP(C)/21234/2025	DAMODAR GHADEI VS THE COLLECTOR, JAJPUR	ABINASH ROUTRAY VS	// 0 //
302	D-WP(C)/30350/2025 WP(C)/21235/2025	MUKTAR KHAN VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BBSR	BISWARANJAN DALAI VS	// 0 //
303	D-WP(C)/30470/2025 WP(C)/21236/2025	ARJUN KUMAR SWAIN VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //
304	D-WP(C)/29811/2025 WP(C)/21237/2025	MANJULATA MAHARANA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
305	D-WP(C)/30230/2025 WP(C)/21238/2025	RABINDRA JENA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
306	D-WP(C)/30266/2025 WP(C)/21239/2025	BHASKAR CHANDRA PANIGRAHI VS	GOPINATH MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/29608/2025 WP(C)/21240/2025	RICHMOND RAWALWASIA DEVELOPERS LLP JEEVAN KUMAR DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
308	D-ABLAPL/18829/2025 ABLAPL/8898/2025	PRAKASH SAHU VS STATE OF ODISHA	SYED IQBAL VS	GOLANTHARA (BERHAMPUR) /149 /202 () //
309	D-ABLAPL/21451/2025 ABLAPL/8899/2025	BHARATA BARAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /194 /2025 () //
310	D-ABLAPL/22584/2025 ABLAPL/8900/2025	SEKH SAHED VS STATE OF ODISHA(E.O.W)	BHARAT BHUSAN ROUSTRAY VS	EOW,BHUBANESWAR /9 /2024 () //
311	D-ABLAPL/22077/2025 ABLAPL/8901/2025	GANESH PATEL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BANHARPALI /139 /2025 () //
312	D-ABLAPL/22078/2025 ABLAPL/8902/2025	RASHMITA PODHA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BANHARPALI /139 /2025 () //
313	D-ABLAPL/22700/2025 ABLAPL/8903/2025	SUDHAKAR @ BABULI LENKA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /215 /2025 () //
314	D-ABLAPL/22210/2025 ABLAPL/8904/2025	RITESH KUJUR VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	RAJGANGPUR /517 /2024 () //
315	D-ABLAPL/22685/2025 ABLAPL/8905/2025	NARENDRA THELA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /182 /2024 () //
316	D-ABLAPL/22706/2025 ABLAPL/8906/2025	DIPTI KANTA BATU VS STATE OF ODISHA	ARIJEET MISHRA VS	LINGARAJ P.S. /172 /2016 () //
317	D-ABLAPL/22687/2025 ABLAPL/8907/2025	ANANTA KUMAR SAHU @ ANANTA SAHU VS STATE OF ODISHA	MAHES DAS VS	LOISINGHA(BOLANGIR) /144 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/22710/2025 ABLAPL/8908/2025	GOBINDA MANDAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /418 /2025 () //
319	D-ABLAPL/22689/2025 ABLAPL/8909/2025	RAMESH SAHU @ RAMESH CHANDRA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /145 /2024 () //
320	D-ABLAPL/22304/2025 ABLAPL/8910/2025	ABHIMANYU NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /183 /2025 () //
321	D-ABLAPL/22308/2025 ABLAPL/8911/2025	ABHIMANYU NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /185 /2025 () //
322	D-ABLAPL/22698/2025 ABLAPL/8912/2025	CHARU BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /153 /2025 () //
323	D-ABLAPL/22378/2025 ABLAPL/8913/2025	RANJAN KUMAR MAHANTI @ MOHANTY VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	SINAPALI /131 /2025 () //
324	D-ABLAPL/22713/2025 ABLAPL/8914/2025	SAGAR BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	K.NUAGAON /102 /2025 () //
325	D-ABLAPL/22699/2025 ABLAPL/8915/2025	SUDHAKAR @ BABULI LENKA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /214 /2025 () //
326	D-ABLAPL/22395/2025 ABLAPL/8916/2025	SUBHALAXMI PATRA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MANCHESWAR P.S. /391 /2025 () //
327	D-ABLAPL/22298/2025 ABLAPL/8917/2025	PRAJYNA DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHARATPUR PS /378 /2025 () //
328	D-ABLAPL/22719/2025 ABLAPL/8918/2025	MD SUFIYAN KHALID @ MD SAIF VS STATE OF ODISHA	HARIPAD MOHANTY VS	MAHILA P.S. BUXIBAZAR /114 /2025 () //
329	D-ABLAPL/22350/2025	KUNILATA ROUT	BISWORANJAN SWAIN	NIMAPADA /82 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8919/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/22455/2025 ABLAPL/8920/2025	B.SANTOSH KUMAR PATRA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BADAGADA /77 /2024 () //
331	D-ABLAPL/22397/2025 ABLAPL/8921/2025	ASHISH KUMAR PATRA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MANCHESWAR P.S. /391 /2025 () //
332	D-ABLAPL/22725/2025 ABLAPL/8922/2025	GANGADHAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
333	D-ABLAPL/22626/2025 ABLAPL/8923/2025	SEKH RAHIM VS STATE OF ODISHA	BHARAT JALLI VS	KANDARPUR /140 /2025 () //
334	D-ABLAPL/22493/2025 ABLAPL/8924/2025	BIKASH SAHU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BADMAL /180 /2025 () //
335	D-ABLAPL/22627/2025 ABLAPL/8925/2025	BISWAJEET SAMANTARAY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	CHANDAKA P.S. /240 /2025 () //
336	D-ABLAPL/22734/2025 ABLAPL/8926/2025	NIRANJAN BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /313 /2025 () //
337	D-ABLAPL/22499/2025 ABLAPL/8927/2025	RAMESH MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR TOWN /320 /2025 () //
338	D-ABLAPL/22750/2025 ABLAPL/8928/2025	MALLIK ANWAR VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /288 /2025 () //
339	D-ABLAPL/22673/2025 ABLAPL/8929/2025	SURYAMANI NAYAK VS STATE OF ODISHA(VIG.)	SOUMYA JYOTI BISWAL VS	BALASORE VIGILANCE /6 /2025 () //
340	D-ABLAPL/22721/2025 ABLAPL/8930/2025	AMBUJ KUMAR JENA VS	BYOMAKESH TRIPATHY VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/22679/2025 ABLAPL/8931/2025	STATE OF ODISHA SANTILATA DAS VS STATE OF ODISHA	DURGA PRASANA DAS VS	// NISCHINTAKOILI /142 /2025 () //
342	D-ABLAPL/22680/2025 ABLAPL/8932/2025	STATE OF ODISHA RAJESH KUMAR INANI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	// LAKHANPUR /140 /2025 () //
343	D-ABLAPL/22729/2025 ABLAPL/8933/2025	STATE OF ODISHA SK. JABID @ SK LALAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// KUJANGA /271 /2025 () //
344	D-ABLAPL/22681/2025 ABLAPL/8934/2025	STATE OF ODISHA CHANDAN AGRAWAL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	// LAKHANPUR /140 /2025 () //
345	D-ABLAPL/22764/2025 ABLAPL/8935/2025	STATE OF ODISHA SOURAV BEHERA VS STATE OF ODISHA	RAJEET ROY VS	// BHOGRAI /232 /2025 () //
346	D-ABLAPL/22682/2025 ABLAPL/8936/2025	STATE OF ODISHA GIRESH MALIK @ GIRISH CHANDRA MALIK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// SORO /561 /2025 () //
347	D-ABLAPL/22563/2025 ABLAPL/8937/2025	STATE OF ODISHA SHAKTI RANJAN BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	// PIPLI /412 /2025 () //
348	D-ABLAPL/22730/2025 ABLAPL/8938/2025	STATE OF ODISHA RABINDRA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /340 /2025 () //
349	D-ABLAPL/22581/2025 ABLAPL/8939/2025	STATE OF ODISHA RATNAKAR BEHERA VS STATE OF ODISHA	SANJIB RAY VS	// SALIPUR /329 /2025 () //
350	D-ABLAPL/22641/2025 ABLAPL/8940/2025	STATE OF ODISHA PRIYABRATA DAS VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// // () //
351	D-ABLAPL/22744/2025 ABLAPL/8941/2025	STATE OF ODISHA SARAFAT KHAN VS STATE OF ODISHA	BIKRAM RATH VS	// HINDOL /330 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/22644/2025 ABLAPL/8942/2025	PRADIP KUMAR PRADHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /372 /2023 () //
353	D-ABLAPL/22779/2025 ABLAPL/8943/2025	SK. JEWED @ JEBED KHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK TOWN /372 /2025 () //
354	D-ABLAPL/22652/2025 ABLAPL/8944/2025	ANAND VERMA VS STATE OF ODISHA	SARBESWAR SAHOO VS	MANCHESWAR P.S. /295 /2025 () //
355	D-ABLAPL/22781/2025 ABLAPL/8945/2025	SUBAS @ SUBASH JENA VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /155 /2025 () //
356	D-ABLAPL/22782/2025 ABLAPL/8946/2025	MANAS BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	/ /0 J.M.F.C.,KHANDAPARA(Nayagarh) 2(A)CC/000023/2025
357	D-ABLAPL/22661/2025 ABLAPL/8947/2025	RAJESH KUMAR GIRI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BANGRIPOSI /109 /2025 () //
358	D-ABLAPL/22784/2025 ABLAPL/8948/2025	BIJAYA KUMAR SADANGI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BUGUDA /457 /2025 () //
359	D-ABLAPL/22786/2025 ABLAPL/8949/2025	MINATI BARIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /495 /2025 () //
360	D-ABLAPL/22663/2025 ABLAPL/8950/2025	ARCHANA NAG VS STATE OF ODISHA	GHANASHYAM MUDULI VS	LAXMISAGAR P.S. /392 /2025 () //
361	D-ABLAPL/22787/2025 ABLAPL/8951/2025	MANA MOHAN SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	GONDIA /204 /2025 () //
362	D-ABLAPL/22667/2025 ABLAPL/8952/2025	KAILAS HATI VS STATE OF ODISHA	SARBESWAR SAHOO VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH 2(C)CC/000005/2025
363	D-ABLAPL/22789/2025	SUBRAT SENAPATI @ DHAN	SUSANTA KUMAR JETHY	AUL /209 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8953/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/22805/2025 ABLAPL/8954/2025	SRIDHAR DAS VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	NIALI /85 /2025 () //
365	D-ABLAPL/22812/2025 ABLAPL/8955/2025	SIBANANDA MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ANGUL TOWN /430 /2025 () //
366	D-ABLAPL/22816/2025 ABLAPL/8956/2025	BAIDEHI MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /165 /2025 () //
367	D-ABLAPL/22842/2025 ABLAPL/8957/2025	PRAMOD ROUT @ PRAMOD KUMAR ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /188 /2025 () //
368	D-ABLAPL/22853/2025 ABLAPL/8958/2025	SANTOSH BARIK @ SANTOSH KUMAR BARIK VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	TANGI /197 /2025 () //
369	D-ABLAPL/22791/2025 ABLAPL/8959/2025	NIRANJAN PANDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	FATEGARH /183 /2025 () //
370	D-ABLAPL/20310/2025 ABLAPL/8960/2025	SAMBHU MALLICK @ MALIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /23 /2021 () //
371	D-ABLAPL/22838/2025 ABLAPL/8961/2025	GOURANGA CHANDRA DHAL @ GOURANGA CHARAN DHAL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /73 /2025 () //
372	D-ABLAPL/22154/2025 ABLAPL/8962/2025	PRAVAT KUMAR JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	CHANDRASEKHARPUR /260 /2025 () //
373	D-ABLAPL/22355/2025 ABLAPL/8963/2025	KISHAN BARIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK TOWN /336 /2025 () //
374	D-ABLAPL/22717/2025 ABLAPL/8964/2025	OM SENDRIA VS	BIRAJA PRASAD TRIPATHY VS	SAMBALPUR SADAR /142 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/22848/2025 ABLAPL/8965/2025	STATE OF ODISHA RAJANIKANTA BADAJENA VS	MANOJ KUMAR PANDA VS	// / /0 ()
376	D-ABLAPL/22664/2025 ABLAPL/8966/2025	STATE OF ODISHA BISHNUPRIYA SADANGI VS	SARBESWAR SAHOO VS	// MAHILA P.S. BUXIBAZAR /91 /2025 ()
377	D-ABLAPL/22892/2025 ABLAPL/8967/2025	STATE OF ODISHA PABITRA KUMAR DALAI VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /168 /2025 ()
378	D-ABLAPL/22836/2025 ABLAPL/8968/2025	STATE OF ODISHA BINA SETHI @ BINOD SETHI VS	SIDDHARTH GOUTAM DAS VS	// NIMAKHANDI /172 /2025 ()
379	D-ABLAPL/22762/2025 ABLAPL/8969/2025	STATE OF ODISHA RAKESH JENA VS	AMULYA RATNA PANDA VS	// BALIAPAL /178 /2025 ()
380	D-ABLAPL/22273/2025 ABLAPL/8970/2025	STATE OF ODISHA RAJAN DAS VS	DEBASISH SAMAL VS	// DHAMNAGAR /256 /2025 ()
381	D-ABLAPL/22772/2025 ABLAPL/8971/2025	STATE OF ODISHA RABINDRA NATH SETHA VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /665 /2025 ()
382	D-ABLAPL/22774/2025 ABLAPL/8972/2025	STATE OF ODISHA CHATURBHUJA MOHANTY VS	AMULYA RATNA PANDA VS	// KAMARDA /122 /2025 ()
383	D-ABLAPL/22850/2025 ABLAPL/8973/2025	STATE OF ODISHA NATHU HARIJAN VS UNION OF INDIA (RAILWAY)	SURYAKANTA DWIBEDI VS	// / /0 J.M.F.C., KESINGA(Kalahandi) 2(C)CC/0000003/2025